

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1680
ANSWERED ON-16/03/2022

FIRMS BANNED BY NHAI

1680. **SHRI ABIR RANJAN BISWAS:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the firms that were banned by the National Highways Authority of India (NHAI) for doing any kind of business with it since 2014, year-wise;
- (b) whether Government has ordered any firm for the reconstruction of the roads due to poor build quality since 2014;
- (c) if so, the details thereof, year-wise; and
- (d) the details of the technological advancement NHAI has made in road construction since 2014?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The details of the firms that were banned by the National Highways Authority of India (NHAI) for doing any kind of business with it since 2014 are placed as **Annexure**.

(b) to (c) Yes, Sir. Remedial measures were issued in year 2019 to M/s Dilip Buildcon Ltd- M/s Ranjit Buildcon Ltd (JV), as suggested by Central Road Research Institute (CRRI) in terms of overlay implemented on NH-148D Gulabpura-Uniara (2L+PS) in the State of Rajasthan.

(d) NHAI has taken up road construction work as per prevalent IRC guidelines. However, NHAI has made following advancements in road construction:

- (i) Construction of perpetual pavement on express corridor
- (ii) Advance Traffic Management System (ATMS)
- (iii) Utilisation of solar energy in highway lighting
- (iv) Online pavements of all invoices for fast processing

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF RAJYA SABHA UNSTARRED QUESTION NO.1680 ANSWERED ON 16TH MARCH, 2022 ASKED BY SHRI ABIR RANJAN BISWAS REGARDING “FIRMS BANNED BY NHAI”

S. No.	State	Year	Firms banned by NHAI since 2014
1.	Karnataka	2021	M/s. Nikhil Infratech, Bangalore
2	Jharkhand	2018	M/s Pramod Pandit (For a period of 3 years from 01.02.2018)
		2020	M/s Theme Engineering Services Private Limited, (For a period of 6 months from 17.12.2020)
		2021	M/s Lion Engineering Consultant Private Limited (For a period of 6 months from 08.06.2021)
3	Rajasthan	2019	M/s BR Goyal Infrastructure Ltd. (For a period of 2 years from 27.11.2019)
4	Andhra Pradesh	2021	(i) M/s DBL Anandapuram Anakapalli Highways Private Limited (For a period of 3 months from 12.07.2021)
			(ii) M/s. CEMOSA & Associate firm M/s Armange Engg. (For a period of 6 months from 12.07.2021)
5	UP(East)	2018	M/s Awadh Builder
	UP(West)	2020	(i) M/s Krishna Constructions (For a period of 6 months) (ii) M/s RCC Developers – NKG (JV) (For a period of 6 months)
6	J&K	2021	(i) M/s Rakesh Kumar Choudhary
			(ii) M/s Louis Berger Group JV with LRP Consultant Consortium Pvt Ltd and Association with L&T Ramboll Consulting Engineers
7	Himachal Pradesh	2021	M/s SNC Lavlin Infrastructure Pvt. Ltd
8	West Bengal	2020	(i) CQCE-RKEC (JV)
			(ii) VAX Consultant (Chennai)
			(iii) Nagesh Consultant (Bangalore)
			(iv) NC Infracon Consultant (New Delhi)
9	Madhya Pradesh	2015	(i) M/s CDM Smith Inc. USA in association with CDM Smith India Pvt. Ltd. (For 3 Months)
			(ii) M/s ICT Pvt. Ltd. (For 6 Months)
10	Gujarat	2020	(i) M/s SAI Consulting Engineers Pvt. Ltd. (ii) M/s Wadia Techno-Engineering Services
		2021	IL&FS Transportation Networks Ltd.
11	Punjab	2021	M/s Agroh Infrastructure Developers Private Limited (For a period of one year from 26.07.2021)
